

**Inspection Report by The Joint Committee in Accordance with the
Directive in Letter No. NGT-644/81-7-2023 dated 04/01/2024**

To
The Registrar
The National Green Tribunal,
Principal Bench,
New Delhi
Email- judicial-ngt07@gov.in

Subject: Compliance Report Regarding Letter No. NGT-644/81-7-2023 dated 04/01/2024 from the Uttar Pradesh State Government.

With reference to Letter No. NGT-644/81-7-2023 dated 04/01/2024 from the State Government of Uttar Pradesh, the following report is hereby submitted for the kind perusal of the Hon'ble Court:

An inspection of the site was carried out on 18-01-2024. During the inspection, the premises contained one milk cow and one she-calf. Shri Rakesh Sharma consumes the milk produced for his individual domestic purposes. The site was found to be clean and tidy. When inquired about the cow dung and urine, Shri Rakesh Sharma stated that the generated cow dung is approximately 12 kg, which is being used for composting through Pot-Composting. Photographic evidence of pot-composting is attached as *Annexure-1* of this document for the kind perusal of the Court. The generated urine is drained out through a 1.5-inch drain, which has a proper slope and is connected to the main drain. The drain was found clean and had no obstructions; photographs of the drain are attached as *Annexure-2* of this document for the kind perusal of the Court.

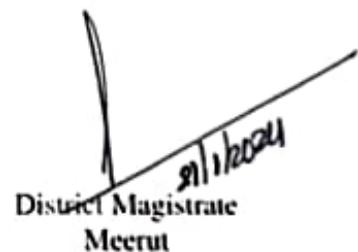
To reduce the odour generated from the urine and cow dung, Shri. Rakesh Sharma is using Dry Dung Fuel (Upla), which also helps prevent the cow from being bitten by mosquitoes.

Overall, the site was found to be clean, and there was no environmental hazard.

Enclosed herewith are annexures containing copies of photographs captured during the inspection.



Additional Municipal Commissioner
Meerut Nagar Nigam



District Magistrate
Meerut